

Central Administrative Tribunal
Principal Bench

O.A. No. 2352 of 1998.

New Delhi, dated this the 5th April, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Lakshmi Swaminathan, Member (J)

Shri Ravinder Kumar,
S/o Shri Sham Lal,
R/o 233, Vidya Vihar,
(West Enclave), Pitampura,
Delhi. ... Applicant

(By Advocate: Shri H.C. Sharma)

Versus

Director General,
Council of Scientific & Industrial Research,
Rafi Marg,
New Delhi-110001. ... Respondent

(By Advocate: Shri Kapil Sharma proxy
counsel for Shri Rajeev Dutta)

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri H.C. Sharma appears and states that
the relief prayed for by applicant has been granted
and prays for permission to withdraw the O.A.
Permission is granted and the O.A. is dismissed as
withdrawn.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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